

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir. The production of cars has exceeded the level maintained in 1959.

(b) and (c) The three cars viz. Hindustan Ambassador, Fiat '1100', and Standard '10' are produced by three different manufacturers and for jeeps there is one different manufacturer. The figures of production for the first nine months of 1960 showing the share of each manufacturer are given below:—

Hindustan Ambassador	6744 Nos.
Fiat '1100'	4808 Nos.
Standard '10'	2464 Nos.
Jeeps	3863 Nos.

(d) Yes, Sir.

Middle Income Group Housing Scheme

2195. Shri Dharmalingam: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether fund has been released to the Madras Government in 1960-61 so far for implementing the Middle Income Group Housing Scheme; and

(b) the progress made so far under the scheme?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) A sum of Rs. 34 lakhs has been allocated to the State Government for the current financial year. The State Government propose to draw this entire amount from the Life Insurance Corporation before 31-3-1961.

(b) The Government of Madras had sanctioned loans to the extent of Rs. 60.97 lakhs (actual disbursement being Rs. 54.36 lakhs) for construction of 419 houses upto the 30th November, 1960 since the inception of the Scheme in 1958-59. Out of these, 36 houses had been completed and 201 houses were reported to be under construction upto that date.

Vacant Plots in Nizamuddin, Delhi

2196. Shri Ramji Verma: Will the Minister of Rehabilitation and Minority Affairs be pleased to state the total number of plots lying un-built in each of the West and East Nizamuddin localities under the control of the Rehabilitation Ministry and what delays their re-sale in terms of the lease deed?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): 45 plots in West Nizam-ud-din and 5 plots in East Nizam-ud-din have not yet been built upon under the terms of lease deed, where executed. It is not incumbent on the Ministry of Rehabilitation to cancel allotments/sale in case in which buildings are not erected within the period specified in the deed and the Ministry is competent to allow extension of time. The general policy of the Ministry has been, in view of the economic position of the displaced persons not to stringently apply the clause regarding building within a specified period.

Studies in Regional Development

2197. Shri Siddananjappa: Will the Minister of Planning be pleased to state:

(a) whether any machinery has been set up to

- (i) make a continuous study of the problem of regional disparities,
- (ii) evolve suitable indications of regional development; and

(b) if so, the details thereof?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). A Working Group on Problems of Regional Development has been set up in the Planning Commission to make a systematic study of the problems of regional development. The Central Statistical Organisation, the Indian Statistical Institute and the